CENTRAL ADMINISTRATIVE TRIBUNAL JAIPUR BENCH, JAIPUR

ORDERS OF THE BENCH

Date of Order: 04.03.2014

CP No. 47/2013 (OA No. 672/2012)

Mr. C.B. Sharma, counsel for petitioner.

Mr. Mukesh Agarwal, counsel for respondents.

Heard learned counsel for the parties.

The learned counsels for both the parties submit that the compliance of the order in question has been made by the respondents.

In view of the submissions made by the learned counsel for the parties, the Contempt Petition does not survive and the same is dismissed accordingly. Notices issued earlier to the

respondents are discharged.

(M. NAGARAJAN) JUDICIAL MEMBER

(ANIL KUMAR)
ADMINISTRATIVE MEMBER

<u>Kumawat</u>